

(d) whether Government propose to take up the report submitted by Kaka Kalelkar, the then Chairman of the Backward Class Commission?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) No, Sir.

(b) and (c) The Backward Classes Commission has yet to submit its report.

(d) The Backward Classes Commission, now set up, will also examine among other things, the recommendations of the Backward Classes Commission appointed earlier.

Classification of most Backward Communities

1769. **SHRI ERA AUBARASU:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal to classify certain communities in the country to be registered as most backward communities so as to make special provisions to safeguard the interest of such communities; and

(b) if so, the particulars thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) No, Sir.

(b) Does not arise.

Revision of Policy of Nuclear Explosion

1770. **SHRI UTTAMRAO PATIL:** Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to revise their policy regarding the unilateral declaration of non-explosion of nuclear device even for peaceful purposes; and

(b) if not, the reasons therefor?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) and (b) The Government of India re-

mains committed to its policy of utilizing atomic energy for peaceful purposes which include peaceful nuclear experiments.

Introduction of New Uniforms for Armed Forces Personnel

1771. **SHRI UTTAMRAO PATIL:** Will the Minister of DEFENCE be pleased to state:

(a) whether Government have decided to introduce new uniforms for the armed forces personnel;

(b) if so, what are the details in this regard; and

(c) from which date new uniforms would be introduced and when instructions to this effect are likely to be issued?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) No final decision to provide new uniforms for the Armed Forces Personnel has yet been taken.

(b) and (c) Do not arise.

Schemes by Central Ministries for Tribal Areas

1772. **SHRI GIRIDHAR GOMANGO:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of Central Ministries which identified the problems of tribal areas of the country and prepared the schemes and programmes;

(b) the funds earmarked and provided to the tribal sub-plan areas; Ministry-wise in Annual plans;

(c) the initiative taken by his Ministry with concerned Ministries for the same; and

(d) the Ministries which have issued guidelines to the States having sub-plan areas regarding the preparation of plans, provision and utilisation of earmarked funds in tribal sub-plan areas if any?